

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
	26-11-98	Counter filed with copy to learned Counsel for the petitioner. We have heard Shri D.P. Dhalasamant, learned Counsel for the petitioner and Shri U.B. Mohapatra, learned Addl. Standing Counsel. It is submitted by the learned Counsel for the petitioner that relief claimed by him in this OA. has already been granted to him as per the Counter and in view of this the OA. has become infructuous. The application is, therefore, disposed of for having become infructuous. Recd - Chatterjee 26.11.98 Rembert 11	Order of 26-11-98 A copy of order may be given to both the counsels 20-11-98 30-11-98 Rembert 11/12/98 Rembert 11/12/98 26.11.98